

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP (IB) No. 111/95/HDB/2022

AND

**IA(IBC) 137/2024 in IA No. 1782/2023, IA(IBC) 138/2024 in IA No. 1782/2023, IA(IBC)
695/2024 in IA(IBC) 588/2023, IA (IBC) 818, 1263 & 1267/2024 in
CP (IB) No. 111/95/HDB/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. T Padmavathi (Chadalavada Infratech Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Mr Maligi Madhusudhan Reddy, Resolution Professional present physically.

IA(IBC) 137/2024 in IA No. 1782/2023

Learned Counsel Mr Y Suryanarayana along with Smt Sandhya Rani and Mr Raghunath, for applicant present physically.

Both sides shall file brief note not extending three pages.

For orders on 19.07.2024.

IA(IBC) 138/2024 in IA No. 1782/2023

Learned Counsel Mr Y Suryanarayana along with Smt Sandhya Rani and Mr Raghunath, for applicant present physically.

Both sides shall file brief note not extending three pages.

For orders on 19.07.2024.

IA(IBC) 695/2024 in IA(IBC) 588/2023

Heard. For orders on 19.07.2024.

IA (IBC) 818/2024

Heard. For orders on 19.07.2024.

IA (IBC) 1263/2024

Learned Counsel Mr D Suryanarayana Raju, for applicant present physically.

This is an application filed on behalf of the Financial Creditor to receive the valuation report dated 19.04.2024.

Notice given.

Learned Counsel Mr Y Suryanarayana for Personal Guarantor present and stated that he may be given a chance to file Vakalat.

We are of the view that instead of giving an opportunity to file a counter let the Personal Guarantor also file a valuation report of the subject asset within two weeks.

With these directions this application is allowed and the valuation report dated 19.04.2024 is taken on record.

Accordingly, **this application is allowed and disposed of.**

IA (IBC) 1267/2024

Heard. For orders on 19.07.2024. Meanwhile, counter if any within one week and brief note of submission within one week by both sides.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)